

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Friday THE 28th Day Of June 2024
COURT HALL NO. 4 SITTING AT KALABURAGI BENCH
at 02:30PM
BEFORE

THE HON'BLE JUSTICE S VISHWAJITH SHETTY

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/Appl/Comp & Adv	Resp & Adv
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MATTERS PERTAINS TO PRINCIPAL BENCH, BENGALURU

ORDERS

1	CRL.P 3987/2024 (439,) A/W OFFICE NOTE (DATE)	PET: GOVINDASWAMY KARIAPPA N A	RES: STATE OF KARNATAKA HCGP
2	CRL.P 4226/2024 (439,) A/W OFFICE NOTE (DATE)	PET: MR. AMZATH KHAN BALAKRISHNA M R	RES: THE STATE OF KARNATAKA HCGP

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